

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Establishment Section) Civil Secretariat,**  
**Srinagar/Jammu**

Subject: Grant of 1<sup>st</sup>/2<sup>nd</sup>/3<sup>rd</sup> Higher Standard Pay Scale (IN-SITU)  
Promotion in favour of officials of the Department of Law,  
Justice and Parliamentary Affairs.

Government Order No.8814 -JK(LD) of 2025  
Dated.24 -07-2025

As recommended by the Departmental Promotion Committee,  
sanction is hereby accorded to the grant of 1<sup>st</sup>/2<sup>nd</sup>/3<sup>rd</sup> Higher Standard  
Pay Scale (IN-SITU) Promotion in terms of Jammu and Kashmir Civil  
Services (Higher Standard Pay Scale Scheme) Rules, 1996 notified vide  
SRO 14 of 1996 dated 15.01.1996 in respect of the following officials of  
the Department of Law, Justice and Parliamentary Affairs in the Pay  
Level (s) and effective date(s) as shown against each:

S.No.	Name of the official S/Shri	Designation	In-Situ	Pay Level	w.e.f.
1.	Mohd. Bashir	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.10.2022
2.	Wajid Ali	Junior Assistant	2 <sup>nd</sup>	L-5 (29200-92300).	01.10.2022
3.	Mohammad Aslam Khanday	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.07.2023
4.	Naila Rasool	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.08.2023
5.	Lucky Khajuria	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.11.2023
6.	Rajesh Kumar	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.11.2023
7.	Hafizullah Chachet	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.11.2023
8.	Shamshada Bano	Junior Assistant	2 <sup>nd</sup>	L-5 (29200-92300).	01.11.2023
9.	Nazia Nazir Makhdoomi	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.11.2023
10.	Shabnum Ara	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.11.2023
11.	Mukhtar Ahmad Rather	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.11.2023
12.	Umar Gulzar	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.01.2024
13.	Rahul Panotra	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.01.2024
14.	Mohd. Younues Parey	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.01.2024
15.	Feroz Ahmad Mir	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.01.2024
16.	Shafiq Ahmad	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.01.2024

*Deysager*

*[Signature]*

17.	Umar Mehraj Jan	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.01.2024
18.	Goverdhan	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.01.2024
19.	Sukhwinder Singh	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.01.2024
20.	Saddam Ahmad Malik	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.01.2024
21.	Suraya Bashir	Junior Assistant	1 <sup>st</sup>	L-5 (29200-92300).	01.10.2024
22.	Addul Razak Wagay	MTS	2 <sup>nd</sup>	SL3 (16900-53500)	01.07.2022
23.	Reyaz Ahmad Sheikh	MTS	1 <sup>st</sup>	SL2 (15900-50400)	01.10.2022
24.	Harvinder Singh	MTS	1 <sup>st</sup>	SL2 (15900-50400)	01.10.2022
25.	Dilshada Akhter	MTS	1 <sup>st</sup>	SL2 (15900-50400)	01.10.2022
26.	Anita Devi	MTS	1 <sup>st</sup>	SL2 (15900-50400)	01.10.2022
27.	Bansi Lal	MTS	3 <sup>rd</sup>	L2 (19900-63200)	01.06.2023
28.	Rajeev Sharma	MTS	1 <sup>st</sup>	SL2 (15900-50400)	01.03.2024

**By Order of the Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated. 24 -07-2025

No.LAW-Estt/80/2025-10

Copy to the:-

1. Commissioner Secretary to Government, General Administration Department. .
2. Presiding Officer, TADA/ POTA, Jammu/ Srinagar.
3. Presiding Officer, Industrial Tribunal/ Labour Court, Jammu/ Srinagar.
4. Presiding Officer, MACT, Jammu/ Srinagar.
5. Mr. Qureshi Tariq Mehmood, Special Secretary to Government, (Chairman of the Committee) for information.
6. Director Finance, Department of Law, Justice and Parliamentary Affairs.
7. Director Litigation, Jammu/ Kashmir.
8. Director, Urdu Coordination Cell, Srinagar.
9. Concerned Treasury Officer.
10. Administrative Officer, Advocate General's Office, Jammu/ Srinagar.
11. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
12. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. Concerned officials for information.
14. In-charge Website, Department of Law, Justice and PA.
15. Concerned file.
16. Government Order file.

*Reyaz Ali Bhat*  
24/07/25  
(Reyaz Ali Bhat)  
Deputy Legal Remembrancer  
24/07/25